

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 666 OF 2006

Applicant/s P.N. Bajapati Respdts. UOI & Ors.

Advocate for Applicant/s Shri M.K. Mishra Advocate for Respondent/s Shri A. Dwivedi

Notes of the Registry	Orders of the Tribunal	Sheet No. 08
	12.12.08 Hon' Mr. Justice A.K. Yog, J.M. Hon' Mrs. Manjulika Gautam, A.M.	
	No time left. List on 28.01.09. <i>[Signature]</i> <i>[Signature]</i> (Mrs. Manjulika Gautam) (Justice A.K. Yog) Member - A Member - J	
<u>Next</u> Notice issued by Shri S. Singh for respds. No 1 to 3 on 06/7/06 Vakalatnama filed by Shri V.V. Mishra for respds. No 3. MA No 2700 & 2701/06 with affidavit and Vakalatnama. filed by Shri A.K. Dwivedi for all respds. Counter affidavit filed by Shri A.K. Dwivedi on 01/11/08 for respds. No rejoinder affidavit need so far. Case is not admitted.	(Res) 28.1.09 Hon Mr A.K. Gaur, JM Hon Mr S.N. Shukla, AM None appears for the applicant even on revised call. It appears that the applicant has lost interest in prosecuting this OA. The OA is dismissed in default for non prosecution. <i>[Signature]</i> <i>[Signature]</i> AM JM	

Contd. On Sheet No. 9